

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C)

No(s). 5241/2015

GAON SABHA CHAUBEPUR

Petitioner(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM (DEAD) AND ORS.

Respondent(s)

(with interim relief and office report)

Date : 26/04/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Amar Deep Sharma, Adv.
Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)

Mr. Naresh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite last opportunity granted, neither spare copies
for service of respondent nos. 3 to 6 have been filed nor
application for substitution of respondent nos. 7 and 8 has
been filed.

Let the matter be placed before the Hon'ble Judge in

Chambers for further directions.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2016.04.26
17:09:27 IST
Reason:

(PAWAN DEV KOTWAL)
Registrar